

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2020**

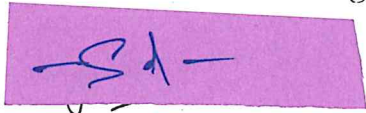
**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
Ltd.**


SECTION: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None
ORDER

Matter had been mentioned yesterday by Mr. Arun Kathpalia, Id. Sr. Counsel for the Resolution Applicant expressing his inability to be present in Court today. Last opportunity is being given to the parties for conclusion of the arguments. Be listed on 19th February, 2020. Written synopsis if any be filed before the next date of hearing.


**(L.N. Gupta)
Member (T)**


**(Ina Malhotra)
Member (J)**